GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:622 ANSWERED ON:26.02.2015 REVIVAL OF RATNAGIRI GAS AND POWER LIMITED

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Will the Minister of POWER be pleased to state:

- (a) the details with regard to power being generated by Ratnagiri Gas and Power Limited along with debt burden on it including the measures taken to pay off the same to major lenders/shareholders;
- (b) whether the Union Government proposes to revive the Ratnagiri Gas and Power Limited and has consulted the stakeholders including State Government in this regard;
- (c) if so, the details thereof along with the quantum of power targeted to be generated after revival including estimated cost of power generation and the rate at which power is likely to be provided to State Government of Maharashtra; and
- (d) the other steps taken/proposed to be taken by the Union Government for early revival of the said power limited?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PYUSH GOYAL)

(a) :The Ratnagiri Gas and Power Private Limited (RGPPL) has an installed capacity of 1967 MW for power generation. Till date, 48 BUs power has been generated by RGPPL. The details of generation by RGPPL is as under:

FY Generation 2008-09 3,872 MU 2009-10 8,289 MU 2010-11 11,877 MU 2011-12 11,618 MU 2012-13 5,127 MU 2013-14 1506 MU 2014-15 -

RGPPL has a total debt of Rs. 8020 Crore. RGPPL is finding it difficult to service debt due to paucity of funds arising out of non-recovery of fixed charges from beneficiaries.

As suggested by lenders and approved by shareholders, Rs. 405.12 Crore of dues as on 1st July 2014 was converted to equity on 2nd January, 2015.

(b) to (d): Significant relief to RGPPL depends upon increased availability of domestic gas in the country.